GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

STARRED QUESTION NO:58 ANSWERED ON:27.02.2013 ACHIEVEMENTS OF JNNURM Azad Shri Kirti (Jha)

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of the achievements made under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) since its launch in 2005 in providing housing and basic services to the urban poor and slum dwellers;
- (b) the details of funds sanctioned and released by the Government under JNNURM, along with the manner in which the funds were utilized, State/UT-wise;
- (c) whether there is a proposal to expand the list of cities under JNNURM and if so, the details thereof;
- (d) the progress of Solid Waste Management programmes in the cities under JNNURM; and
- (e) the steps taken to introduce e-governance and the details of cities that have successfully implemented single window service in their urban local bodies?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 58 FOR 27.02.2013 REGARDING ACHIEVEMENTS OF JNNURM

- (a): The Ministry of Housing and Urban Poverty Alleviation has sanctioned 15.70 lakh dwelling units under the Sub Mission of Basic Services to the Urban Poor (BSUP) and under the Integrated Housing and Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), launched on 3.12.2005, for provision of housing and basic services to urban poor in 65 select cities under BSUP and in 927 cities/ towns under IHSDP. Out of the sanctioned units, 6.61 lakh dwelling units have been reported as complete and 3.71 lakh units are at different stages of completion. Out of the completed units, 4.38 lakh units have been occupied.
- (b): State/UT-wise details of funds sanctioned and released for provision of housing and related basic civic amenities under BSUP and IHSDP are at Annexure-I.
- (c): No, Madam. The duration of JNNURM was seven years beginning from the 2005-06 upto 31.03.2012 and it has been extended for 2 years upto 31.3.2014 for completion of projects sanctioned under BSUP and IHSDP upto 31.3.2012 and implementation of reforms.
- (d) and (e): Ministry of Housing and Urban Poverty Alleviation is not implementing the Solid Waste Management and e-Governance programmes. However, Integrated Poverty Monitoring System (IPoMS) is in place for monitoring the BSUP and IHSDP projects under JNNURM.